[Dr. V. K. R. V. Rao]

to make a statement. Some hon. Members referred yesterday to a fast undertaken by some professors of the Bihar University and desired that I should make a statement. Telephonic inquiries made have revealed that professors of the Langarsingh College of the Bihar University, Muzaffarpur, undertook a fast on December 3, 1969 in connection with their demand for payment of house rent allowance. The authorities concerned settled the matter with the professors and they ended their fast that very day. The professors have been paid the house rent allowance, in anticipation of approval by the State Government.

SHRI JAGANNATH RAO JOSHI (Bhopal) *rose*—

MR. SPEAKER: Oh yes. आपने कहा है कि आपको एतराज है। लेकिन उसमें किसी का नाम नहीं दिया हुआ है।

I have asked them to expunge it.

***श्री जगन्नाथ राव जोशी** : हमें कोई आपत्ति नहीं है।

MR. SPEAKER: I have already done it.

We shall take up the next item after lunch.

13.05 hrs.

The Lok Sabha adjourned for Lunch till Fourteen of the Clock

The Lok Sabha re-assembled after Lunch at five minutes past fourteen of the Clock.

[MR. M. B. RANA *in the Chair*]

श्री भोगेन्द्र झा (जयनगर) : सभापति महोदय, इससे पहले कि आप सदन की कार्यवाही शुरू करें, आप मेरी अर्ज सुन लें।

MR. CHAIRMAN: This is a wrong procedure we are adopting. If he wants to bring anything before the House, he must give due notice and then bring it up here and not stand up like this and say whatever he likes. We should not allow that Mr. Sait.

MOTION RE: STATEMENT ON COMMUNAL SITUATION IN THE COUNTRY—*Contd.*

SHRI G. VISWANATHAN (Wandiwash): It is DMK's chance and I must be called now.

MR. CHAIRMAN: I shall call every party, one by one.

SHRI EBRAHIM SULAIMAN SAIT (Kozhikode): Mr. Chairman, Sir, as I stand up to participate in the discussion on the communal situation in the country, I do so with deep anguish and a heavy heart. We are discussing this very serious problem under the shadow of the riots in Varanasi. I condemn those who were responsible for the riots in Varanasi and take this opportunity to convey my sympathies to those who have suffered in these riots. These continuous communal riots have put us all to shame and they cut at the very root of secularism. Today because of this we stand exposed before the bar of public opinion. It also affects the future progress and prosperity of this country. While dealing with such a serious problem I would request this House to bear with me for a while because I shall speak out certain things frankly and bluntly.

"चमन में तलख़नवाई मेरी गवारा कर,
कि ज़हर भी कभी करता है कारे-तरयाकी।"

[چمن میں تلخ نوائی میری گوارا کر،
کہ زھر بھی کبھی کرتاھے کار-ترقیاقی-]

I am not going to mince words and shall be clear and frank. I have to point out very clearly that during the last 22 years of independence the sixty million Muslims in this country had never had peace of mind. They had a feeling of insecurity about their life, property and honour in this country. I say this without exaggeration as we are having a riot almost every day. In its report the Home Ministry gave out that in 1968 there were as may as 324 riots in India; that means there was a riot every day. In such conditions how can the minorities live in this country in

*The Remarks were expunged from Debates dated 4-12-69, col. 303.

security or prosperity. Sir, all of us, Hindus, Muslims, Sikhs, Parsees and Christians struggled for independence and shed our blood and sacrificed our lives for independence because we felt that we could have equal opportunities to develop ourselves and safeguard our interests, values, culture and heritage after independence. But all our hopes stand shattered. The situation is that today, there are dark fascist communal forces in this country which misinterpret secularism and national integration. They do not really understand what India is. India is a multi-religious, multi-cultural, multi-racial and multi-lingual country. Without conceding or understanding this, they talk of and raise slogans like Hindi, Hindu and Hindustan. By such slogans they not only desire to discriminate and dominate but in fact desire to liquidate all the other religious and cultural forces that exist in this country. This is the unfortunate situation prevailing in this country today. As a representative of the Muslim minority, I have to make it clear that we want no concessions.

SHRI K. N. TIWARI (Bettiah) : On a point of order. The hon. Member says that there were 324 riots but he did not make it clear further. That will give a false impression outside. Does that mean that all were communal riots or there were other types of riots also ? Does that include the figures for other types of riots also ?

SHRI EBRAHIM SULAIMAN SAIT : Those were communal riots as per the report of the Home Minister. Mr. Chavan, the Home Minister has clearly stated that in all the communal riots it is the Muslim minority that has suffered. I go back to what I was saying. What is it that we want in this country? We want nothing special for us. We want no concessions, no favouritism and nothing of the sort; we want no privileges, but only we want the right to exist in this country with honour and have equal rights as the other citizens enjoy in this country. This is all that we want. But what is the situation prevailing in this country today ?

If we want to have an honourable existence and for that purpose, if we organise ourselves and form an organisation, immediately we are dubbed as communalists. What is communalism ? People who talk of communalism do not understand what communalism is. We do not want to dominate over anybody. We do not want to harm anybody. Under the rights given to us under the Constitution, we want to organise ourselves. That cannot be communalism under any definition of that term or under any sketch of imagination.

Again, if Government as a result of persistent demand want to do some justice to Mussalmans, there is a hue and cry against it. For instance, we wanted that Muslims should be recruited to the police force, because Muslims are not properly represented there and when the Home Minister says that this matter will be considered, and Mussalmans will be taken in the police force, immediately they say that it is against national integration. Is it not against national integration to shut out a whole community and send private circulars not to take Mussalmans in responsible positions ? Is it not a fact that private circulars were sent by Government that Mussalmans should not be taken in the police force ? It was a fact....

SHRI KANWAR LAL GUPTA (Delhi-Sadar) : On a point of order.

अध्यक्ष महोदय, अभी माननीय सदस्य ने जो कुछ कहा मैं उसके बीच में दखल देना नहीं चाहता। जो उनकी राय हो खुल कर के कहें, अच्छी बात है। लेकिन जो उन्होंने एक यह बात कही कि प्राइवेट सर्कुलर गवर्नमेंट के गए हैं जिसमें मुसलमानों को भर्ती न किया जाय, इस तरह के एलीगेशन उन्होंने लगाए। यह चीज रेकार्ड पर जायगी, और बाहर भी जायगी, इसका बहुत खराब असर होगा और कोई प्रमाण इन्होंने नहीं दिया....

SHRI EBRAHIM SULAIMAN SAIT : Papers have published it. It has appeared in the press.

श्री कंवर लाल गुप्त : बगैर प्रमाण के इस तरह के एलीगेशन, सीरियस एलीगेशन लगाना मैं समझता हूं यह मुसलमानों के हित में नहीं जायगा, उनके खिलाफ जायगा। यह देश के हित में नहीं है। ऐसे वाइल्ड और बेकार के, फिज़ूल के एलीगेशन लगाएं इससे अच्छा यह होगा कि यहां पर जो चर्चा चल रही है उससे यह हो कि किस तरह से सम्बन्ध बन

[श्री कंवर लाल गुप्त]

सकते हैं, ऐसी बात कही जाय तो यह ज्यादा अच्छा होगा । अगर कोई कंक्रीट सजेशन दें तो ज्यादा अच्छा होगा इसके बजाय कि जो आग लगी है तो और आग लगाएं। इससे मुसलमानों का या हिन्दुओं का किसी का भला वह नहीं कर रहे हैं। देश को भी बदनाम कर रहे हैं। मैं चाहूंगा कि या तो प्रमाण रखें कि कौन से सर्कुलर इनके पास हैं या इसको विदड्रा करें।

SHRI EBRAHIM SULAIMAN SAIT : It is not wrong. If I remember correct, I think the Home Minister was recently reported to have said that Government had since rescinded such circulars.

श्री योगेन्द्र शर्मा (बेगुसराय) : होम मिनिस्ट्री के स्पोक्समैन क्या गुप्ता जी हो गए हैं ?

श्री कंवर लाल गुप्त : मैं अपने देश का स्पोक्समैन हूं। अगर देश का नाम बदनाम होता है तो मुझे बोलने का अधिकार है· · · **(व्यवधान)** · · · ·

श्री इसहाक सम्भली (अमरोहा) : यह किस प्वाइंट आफ आर्डर पर बोल रहे हैं ? अगर बगैर आपकी परमीशन के बोले हों तो उसको एक्सपंज किया जाय।

[شری اسحاق سمبھلی (امروھہ)— یہ کسں پوائنٹ آف آرڈر پر بول رہے ھیں ؟ اگر بغیر آپکی پرمیشن کے بولے ھوں تو اُسکو ایکسپنج کیا جائے -]

श्री कंवर लाल गुप्त मैं ऐसे एलीगेशंस देश के खिलाफ बर्दाश्त नहीं कर सकता। मैं देश के हित में बोल रहा हूं। वह देश के खिलाफ एलीगेशन लगा रहे हैं, देश को बदनाम कर रहे हैं· · · · **(व्यवधान)**

श्री स० मो० बनर्जी (कानपुर) : प्वाइंट आफ आर्डर, सर।

MR. CHAIRMAN : These are no points of order at all.

प्वाइंट आफ आर्डर कह कर फिर आर्गूमेंट और व्याख्यान शुरू कर देते हैं। कोई प्वाइंट आफ आर्डर नहीं है।

श्री स० मो० बनर्जी : आप जरा मेरी बात सुन लीजिए। मैं सिर्फ आपकी रूलिंग यह चाहता हूं कि अभी शायद नाराजगी की हालत में हमारे भाई गुप्ता जी कह रहे थे जब टोंका टांकी की मौलाना इसहाक सम्भली ने तो उन्होंने कहा कि आप तो देशद्रोही हैं, हम देश के हित में बात करते हैं· · · · · · **(व्यवधान)**

SHRI RANDHIR SINGH (Rohtak) : It is very bad. It must be expunged. Kindly see the record. If it is there, it must be expunged.

श्री कंवर लाल गुप्त : अगर मैंने यह बात कही है तो मुझे विदड्रा करने में कोई एतराज नहीं है।

श्री इसहाक सम्भली : उन्हें माफी मांगनी होगी। मैं देश की आजादी के लिए जेल गया हूं· · · · · **(व्यवधान)**

[شری اسحاق سمبھلی — انھیں معافی مانگنی ھوگی- میں دیش کی آذادی کے لئے جیل گیا ھوں . . . . (وودھان)]

SHRI RANDHIR SINGH : Our friends are patriots. We are proud of them.

SHRI KANWAR LAL GUPTA : I do not treat them as patriots....

श्री इसहाक सम्भली : हम कम्युनलिज्म से लड़े हैं, हम अंग्रेज से लड़े हैं· · · **(व्यवधान)**

[شری اسحاق سمبھلی—ھم کمیو- نیلزم کے خلاف لڑ رھے ھیں، ھم انگریز سے لڑتے ھیں . . . . . . (وودھان)]

SHRI RANDHIR SINGH : Every Indian is a patriot.

SHRI KANWAR LAL GUPTA : I do not treat them as patriots. But I do not want to say anything unparliamentary.

SHRI YOGENDRA SHARMA : A communalist like him cannot treat him as a patriot. That is very patent.

SHRI ISHAQ SAMBHALI : I cannot tolerate it.

SHRI EBRAHIM SULAIMAN SAIT : This appeared in the papers also.

श्री कंवर लाल गुप्त : इस तरह की बात जो कहते हैं वह कम्युनलिस्ट हैं ।

SHRI YOGENDRA SHARMA : A communist is not a communalist.

श्री इसहाक सम्भली : हमने बराबर आजादी की लड़ाई में हिस्सा लिया है, हम इस चीज को टालरेट नहीं कर सकते ।

[شری اسحاق سمبھلی — ہم نے برابر آذادی کی لڑائی میں حصہ لیا ہے، ہم اِس چیز کو ٹالریٹ نہیں کر سکتے . . . . . (وودھان)]

श्री कंवर लाल गुप्त : आपने बराबर अंग्रेजों का साथ दिया है अमेरिकनों का साथ दिया है····**(व्यवधान)**

SHRI EBRAHIM SULAIMAN SAIT : Recently, the Home Minister is reported to have said that he has since rescinded that circular.

श्री स० मो० बनर्जी : उनके कोई भी व्यूज़ हो सकते हैं लेकिन जिस पार्टी की पैदाइश गांधी जी की हत्या के बाद हुई है वह अपने आपको पैट्रिअट कहते हैं ?

SHRI KANWAR LAL GUPTA : I want your ruling on the point of order which I had raised. The hon. Member has said that a secret circular has gone from the Home Minister.

SHRI EBRAHIM SULAIMAN SAIT : What I said was that private circulars had gone. It was to the effect that Muslims should not be taken in responsible positions, particularly in the Police and the Military.

SHRI KANWAR LAL GUPTA : The Home Minister is there. I want to draw the attention of the Home Minister to this. Let him reply to the question. I would like to know whether any circular was issued by the Home Minister that Muslims should not be taken in responsible positions.

SHRI EBRAHIM SULAIMAN SAIT : The Home Minister is recently reported to have said that he has rescinded that circular.

THE MINISTER OF HOME AFFAIRS (SHRI Y. B. CHAVAN) : I refute it. It is absolutely a wrong thing. There was never any circular banning recruitment of Muslims in the police force.

SHRI EBRAHIM SULAIMAN SAIT : There was a circular that Muslims should not be taken in responsible positions and that was rescinded later; that was reported recently.

SHRI Y. B. CHAVAN : No, not at all. I think the hon. Member has capacity to say misleading things and misunderstanding things.

SHRI EBRAHIM SULAIMAN SAIT : Now, Sir, I shall not go into the details in regard to the representation of Muslims in services, and their problems of Aligarh Muslim University and their problems with regard to Urdu.

But there is one thing that I have to point out, which Shri Shashi Bhushan Bajpai had pointed out yesterday. What pains us most is that our loyalty is being questioned, and we are asked to prove our loyalty day in and day out in this country by various people. Let me make it clear that none has got the right to question the loyalty of the Muslims in this country. I would like to declare in this August House that we are loyal to this country not because we are afraid of Government not because we are afraid of the lathis of the RSS but because it is an article of faith with us to be loyal to our country. Again Sir, there was talk of Indianisation of Muslims. What do they mean by Indianisation ? (*Interruptions*). Who speaks about Indianisation ? That is a favourite theme of my hon. friend Shri Bal Raj Madhok. I am very happy that this talk of Indianisation

[Shri Ebrahim Sulaman Sait]

has been rightly condemned by the National Integration Council and also by the Home Minister Shri Y. B. Chavan in the course of his reply to the debate in Rajya Sabha recently.

Sir, coming to the Ahmedabad riots, you know that it was the worst blood-bath in the annals of post-freedom India. What happened there ? Law and order broke down and the whole governmental machinery stood absolutely exposed and the Government was completely paralysed. Thousands of innocent people were killed, lakhs were rendered homeless and property worth crores was damaged. I would like to point out that such things do not happen on the spur of the moment. Therefore, while dealing with the problem of riots, we must consider the three stages which are there in regard to riots; there is the pre-riot period, then the period of riots and the post-riot period. As regards the pre-riot period, I want to emphasise that these riots do not take place all of a sudden. They do not start with just some mosque being brought down or by throwing some stones at a Hindu temple, or some demonstrations or any such thing. But behind those things there are organised fascist communal forces that work and prepare for months and years together for the purpose. Then alone could such things happen as happened at Ahmedabad recently. After this incident at the Jagannath temple the next day at more than a dozen places communal killings took place and bloody incidents flared up. People used petrol and knives, acid balls and deadly weapons etc. etc. Corporation registers and electoral lists had been used and every home was marked. All these things have been verified and therefore, I say that the Government intelligence department has failed miserably. Had preventive measures been taken such instances would, not have occurred.

I want to say a few words regarding the riot period. What happened ? The riot period is always a period when the police is incompetent. I do not alone say it. It has been said already, for example, by my friend Shri Yadav; my friend Shri Randhir Singh and my friend Shri Ramamurti. All of them have said that during riots, the police was completely incompetent.

One more point, before I conclude,

MR. CHAIRMAN : No more points; no new points.

SHRI EBRAHIM SULAIMAN SAIT : I want just five minutes more.

MR. CHAIRMAN : I cannot give. There is no time.

SHRI EBRAHIM SULAIMAN SAIT : Therefore, I say Sir, the police is incompetent; the CRP is incompetent; the SRP is incompetent. They cannot give any protection to the people. How can we expect justice and fair play ?

Then I come to the post-riot period. We want that punishment should be given to the mischief-makers; we want rehabilitation of those people who are affected. But then what happens is, no proper enquiries are made. No mischief-makers are punished. No proper rehabilitation measures take place. When Badshah Khan went to Ahmedabad, he was told that all the camps had been closed, and nobody was left there. But it was Mr. Dinkar Mehta who pointed out to him that there were camps still existing in the city. That is the position. Even today there are 6,000 persons homeless on the streets of Ahmedabad.

Before I conclude, I have two more points. Please give me just two minutes.

MR. CHAIRMAN : You have taken more time; you have already taken 15 minutes.

SHRI EBRAHIM SULAIMAN SAIT : On a personal point of explanation Sir. When I wanted to go to Ahmedabad, after riot reports appeared in the press that Shri Shalwale had said that I must be banned from going there. How can he say that ? Am I not a citizen of this country and am I not a Member of Parliament ? Why should I not go there? And he also said that the Muslim League engineers the communal riots in this country. But I declare that the Muslim League in this country does not do that; it stands, on the other hand for communal harmony. Ask my friends the DMK party here; ask my friends in he communist party from Kerala. There have been no riot wherever the Muslim League is there. How can you say that the Muslim League is engineering the communal riots ? No communal riots take place there at all. (*Interruption*) Wherever there are Muslims there is communal riot,

One more word before I conclude. I have two suggestions to make to the Government. One is, the Government must appoint a Commission to go into the grievances of the Muslims: it should not be a Commission of showboys but a real Commission consisting of real representatives of the community. Secondly, law and order has to be made a concurrent subject. It must not be a State responsibility alone. Law and order should be made the Centre's responsibility also, so that protection of the life and property of the people, and maintenance of law and order should be both the Centre's and the States' responsibility.

Finally, therefore, I appeal to every body that for the sake of integrity and solidarity of the country, for the sake of progress and prosperity of the country communal harmony must be maintained at any cost in this country.

श्री चन्द्रजीत यादव (आजमगढ़) : सभापति जी, आज देश के अन्दर जो साम्प्रदायिक स्थिति है वह एक गम्भीर चिन्ता का विषय बन गई है । वर्षों से जिस प्रकार से साम्प्रदायिक दंगे देश के विभिन्न भागों में हुए हैं, उन से भारत सरकार, राज्य की सरकारें और इस देश के सभी विवेकशील लोग आज चिन्तित हैं । श्रीमन्, मैं ऐसा महसूस करता हूं कि इस साम्प्रदायिक राक्षस को अगर समय रहते नियन्त्रित नहीं किया गया और उसको अपने समाज में से समाप्त नहीं किया तो यह हमारे तमाम राष्ट्रीय मूल्यों के लिये एक बहुत बड़ा खतरा बन कर हमारे सामने आ रहा है । दुख इस बात से विशेष हुआ कि पिछले कुछ वर्षों से साम्प्रदायिक दंगे बड़े पैमाने पर और संगठित रूप से हुए हैं । हमें इस बात में फर्क करना पड़ेगा कि आजादी के पहले साम्प्रदायिक दंगे किस प्रकार से होते थे और आज किस प्रकार से हो रहे हैं । आजादी के पहले किसी धार्मिक पर्व के अवसर पर, किसी धार्मिक स्थान पर, किसी त्योहार के अवसर पर ये दंगे होते थे, लेकिन इतने बड़े पैमाने पर छुरेबाजी, इतने बड़े पैमाने पर खूंरेजी, इतने बड़े पैमाने पर सम्पत्ति का विनाश और इतने बड़े पैमाने पर लोग उसके अन्दर इन्वाल्व नहीं होते थे । मुझे दुख है कि आज इस प्रकार की स्थिति हमारे देश में पैदा हुई है और मैं महसूस करता हूं कि सरकार को बहुत गम्भीरता के साथ और मुस्तैदी के साथ इसका सामना करना चाहिये । अगर सरकार के पास इस स्थिति पर काबू पाने के लिये आज के कानून पर्याप्त नहीं हैं तो उसे इस संसद के सामने आना चाहिये, इस प्रकार की स्थिति पर नियन्त्रण पाने के लिए सरकार को जिन कानूनों की ज़रूरत होगी, यह सदन इस सरकार को देगा ।

श्रीमन्, मैंने अहमदाबाद का दंगा देखा । इससे पहले भी कई दंगों के मौकों पर स्थिति देखने का मुझे मौका मिला है, लेकिन जिस प्रकार से इतने बड़े पैमाने पर, जिस निर्मम तरीके से नृशंस हत्यायें हुई हैं छोटे बच्चों की, महिलाओं की और निर्दोष लोगों की, उससे उस दंगे को देख कर आंखों में से आंसू नहीं, खून बहता है । दूसरी जो स्थिति आज हमारे देश में पैदा हुई है वह यह है कि इस प्रकार के दंगे जब होते हैं तो उसमें आम तौर पर यह देखा जा रहा है कि कुछ असामाजिक तत्व, गुण्डा तत्व इस प्रकार की स्थिति पैदा करता है, स्थिति को बिगाड़ा जाता है कि पूरे का पूरा समाज, पूरी की पूरी जनता, निःसहाय होकर स्थिति को देखती रहती है । बड़ी मात्रा में ऐसी चीजें होती हैं और इस देश के अल्पसंख्यक, इस देश की अकलियतें इस बात को महसूस करती हैं कि इस देश में जब भी इस तरह की स्थिति पैदा होती है तो उसकी जिन्दगी, उसकी सम्पत्ति महफूज नहीं रहती, सुरक्षित नहीं रहती । यह सबसे बड़े खतरे की बात है । हमारे देश में चाहे कोई भी व्यक्ति हो, किसी भी धर्म और मजहब का मानने वाला व्यक्ति हो, अगर वह महसूस करे कि किसी दंगे की वजह से उसकी जिन्दगी सुरक्षित नहीं है, जब कि वह उन कदरों और कीमतों में विश्वास करता है जिन पर हमारे राष्ट्र और प्रशासन की बुनियाद पड़ी है फिर भी उसके अन्दर वह भावना पैदा

[श्री चन्द्रजीत यादव]

होती है तो यह हमारे लिये सबसे बड़े शर्म की बात है । यह हमारे लिये चिन्ता की बात है और इसकी व्यवस्था हमको करनी पड़ेगी ।

श्रीमन्, आज मैं इस बात को कहना चाहता हूं कि यह स्थिति इसलिए पैदा हो रही है कि इस देश में आज ऐसी ताकतें मौजूद हैं जो इस देश की बुनियादी समस्याओं को एक संकुचित दृष्टिकोण से देखती हैं और उनके आधार पर एक ऐसा माहौल और वातावरण पैदा करती हैं जिसकी वजह से समाज में तनाव पैदा होता है और फिर ये घटनायें होती हैं। मैं कल जोशी जी का भाषण सुन रहा था। उन्होंने बड़े लच्छेदार शब्दों में, बड़े भावनापूर्ण तरीके से अपनी बातों को कहा, लेकिन उनका सारे का सारा दृष्टिकोण गलत था । इस तरह से सोचना—इस देश के मुसलमानों की इन्डोनेशिया के मुसलमानों से तुलना करना, वे संस्कृत के नाम रखते हैं—इस तरह का जो दृष्टिकोण है, यह बुनियादी रूप से गलत है । यही संकुचित मनोवृत्ति हमारे देश में साम्प्रदायिक भावना पैदा कर रही है। आजादी के पहले इस देश के हरिजन ऐसा महसूस करते थे कि वे मनुष्य नहीं हैं, नीचे लोग हैं, उनको बराबर का अधिकार नहीं है । इस संकुचित दृष्टिकोण ने एक बार देश के अन्दर विस्फोट पैदा किया था । उस समय डा० अम्बेदकर ने बड़े दुख से कहा था कि अगर इसी प्रकार की प्रवृत्ति हमारे समाज में चलती रही तो उन्हें मजबूर होकर इस समाज से टूटना पड़ेगा। उस समय हमारे राष्ट्रपिता बापू जी ने उनकी भावनाओं को, उनके दिलों पर जो ठेस लगी थी, उनके साथ जो व्यवहार होता था, उसको महसूस किया और एक राष्ट्रव्यापी आन्दोलन का रूप देकर इसके खिलाफ़ कदम उठाया और कहा कि ये हमारे समाज का अंग है, बराबर के अंग हैं और इस समस्या पर काबू पाने की कोशिश की थी। आज वही दृष्टिकोण दूसरों के बारे में इस देश में पैदा करने की कोशिश की जा रही है।

इस बात से कोई इन्कार नहीं कर सकता कि इस देश में ऐसे लोग हैं जो मुसलमान का नाम आते ही महसूस करते हैं कि जब तक वह इस बात की गारन्टी न दें, इस बात की अण्डरटेकिंग न दे कि वह हिन्दुस्तान के प्रति वफादार हैं, तब तक उसकी वफादारी को चुनौती दी जाती है। 6 करोड़ आदमी आज इस देश में इस धर्म को मानने वाले हैं—अगर इस प्रकार की प्रवृत्ति इस देश में जान बूझ कर संगठित रूप से पैदा की जाती है—विचारों के ज़रिये, संगठन करके, प्रचार करके, अफवाहें फैला कर तो, सभापति महोदय, यह सबसे बड़ा देशद्रोह है । इस प्रकार की प्रवृत्ति के खिलाफ़ पूरी ताकत से लड़ने की जरूरत है, उन ताकतों के चेहरों से नकाब उठाने की जरूरत है, उनका पर्दा फाश करने की ज़रूरत है—इस पर सफ़ाई के साथ दृष्टिकोण बनाने की ज़रूरत है।

यहां पर कहा गया—मैं जोशी जी की इस बात को मानता हूं—कि जलूस में पाकिस्तान जिन्दाबाद के नारे लगाये गये—लेकिन उसके लिये कौन जिम्मेदार है। जलूस निकलता है, पुलिस साथ चलती है, अगर कहीं 10-20 आदमियों ने ऐसा किया तो उनको पकड़ो, उन पर देशद्रोह का मुकदमा चलाओ । कानूनी कार्यवाही करो लेकिन दस आदमियों ने कहीं नारा लगा दिया तो उसके लिए सारे मुसलमानों को कहा जाये कि ये पाकिस्तानी हैं, पाकिस्तान रेडियो सुनने में इनकी रुचि है और पाकिस्तान की तरफ इनकी दृष्टि है.... **(व्यवधान)**....यह जो दृष्टिकोण है.... **(व्यवधान)**....चाहे जोशी जी हों या मोरारजी भाई हों, मैं मोरारजी भाई के लिए भी कहना चाहता हूं, मैं उनका बड़ा आदर करता हूं, मैं अहमदाबाद गया था, मैंने देखा उनको बहुत तकलीफ थी, वह बहुत

दुखी थे, उनके दिल पर चोट पहुंची थी लेकिन मोरारजी भाई का जो दृष्टिकोण था मैं उससे सहमत नहीं हूं, उन्होंने एक ऐसी विचारधारा देने की कोशिश की कि मुसलमान साम्प्रदायिक थे और उसी के प्रतिक्रिया स्वरूप हिन्दुस्तान में साम्प्रदायवाद बढ़ता है, मैं इस विचारधारा का खंडन करता हूं, मैंने कभी भी इस विचार-धारा को नहीं माना है और न आज मानना चाहता हूं । ... (**व्यवधान**)

श्री बलराज मधोक (दक्षिण दिल्ली) : हिन्दुस्तान का पार्टिशन कैसे हुआ, इसको आप भूल सकते हैं ? ... (**व्यवधान**) .... सन् 46 का एलेक्शन अखंड भारत और पार्टिशन की बेसिस पर लड़ा गया । श्री अशोक मेहता ने अपनी किताब, पोलिटिकल माइन्ड आफ इंडिया, में कहा है :

93% of the Muslims voted for Pakistan. Do you deny that ? .... (**व्यवधान**) ... यह पब्लिक मीटिंग नहीं है, यह लोक सभा है, यहां पर तथ्यों के आधार पर बोलिए । ... (**व्यवधान**) ....

श्री रणधीर सिंह : Shri Ashok Mehta is a confused man.

अशोक मेहता क्या खुदा है ? हम उनकी बात नहीं मानते । ... (**व्यवधान**) .....

श्री बलराज मधोक : मैं चैलेंज करता हूं । अगर आपके पास फैक्ट्स नहीं हैं तो इस तरह से क्यों बोलते हैं । ... (**व्यवधान**) ....

श्री चन्द्रजीत यादव : श्रीमन्, बदकिस्मती से चीजों को बहुत कुशलतापूर्वक जोशी जी ने डायवर्ट करने की कोशिश की और कहा कि क्या इस देश में पत्थर नहीं मिलते, क्या इस देश में पत्थरों की कमी है, जहां चाहें वहां मन्दिर बनवायें और जहां चाहें वहां मस्जिद बनवायें । ... (**व्यवधान**) ... लेकिन आप इस बात की भी चर्चा करते कि अहमदाबाद में क्या हुआ ? जो कुछ वहां पर हुआ क्या उससे तकलीफ नहीं होती है ? पचास और सौ साल पुरानी दरगाहों और कबरों को उखाड़ कर फेंक दिया गया । क्या इस बात से दिल पर चोट नहीं लगती ? दर्जनों मस्जिदों को तोड़ा गया, क्या इस बात से दिल पर चोट नहीं लगती ? ... (**व्यवधान**) ....

श्री बलराज मधोक : मैं पूछता हूं, क्या आप यह भी कह सकते हैं कि मथुरा का मन्दिर वापिस करो ? क्या यह भी कहने की आप में हिम्मत है ? इस देश में डबुल स्टैंडर्ड मत चलावो । ... (**व्यवधान**) ....

श्री चन्द्रजीत यादव : आप बैठिए । मैं अपना ही स्टैंडर्ड चलाने वाला हूं । क्या इनको उस बात से चोट लगी ? मैं नाम लेकर नहीं कहना चाहता लेकिन बहुत ही माने जाने व्यक्ति ने, राष्ट्रीय नेता ने अहमदाबाद के अन्दर हमारे साथियों को वह कटिंग दिखलाई जिसमें श्री बलराज मधोक ने अहमदाबाद में कहा था, बैंक राष्ट्रीयकरण का मजाक उड़ाते हुए, कि इस देश में अगर किसी भी चीज का राष्ट्रीयकरण करना है तो यहां के मुसलमानों का राष्ट्रीयकरण करना चाहिए । ... (**व्यवधान**) ....

SHRI BAL RAJ MADHOK : I stand by it. I stand by that statement.

श्री चन्द्रजीत यादव : मैं यह कहना चाहता हूं कि हमारे देश में ऐसी ताकतें हैं जिनका दृष्टिकोण संकुचित है, जिनके द्वारा सारे समाज के अन्दर जहर फैलाने की कोशिश की जा रही है। इस देश में राजनीतिक और प्रशासनिक, दोनों तरीकों से इस प्रवृत्ति और इस राक्षस से लड़ना पड़ेगा वरना हमारे देश के लिए एक बहुत बड़े खतरे की स्थिति पैदा होने जा रही है ।

एक बात मैं और कहना चाहता हूं कि बदकिस्मती से जहां तक साम्प्रदायिकता का प्रश्न है, इस देश के अन्दर कोई भी सम्प्रदाय उससे बचा हुआ नहीं है । साम्प्रदायिकता हिन्दुओं के अन्दर भी है और मुसलमानों के

[श्री चन्द्रजीत यादव]

अन्दर भी है । इन साम्प्रदायिक ताकतों के खिलाफ इस देश में देशभक्त राष्ट्रीय हित और देश की एकता की रक्षा करने वाले जो व्यक्ति हैं उनको ऐसी शक्तियों से लड़ने की जरूरत है, उनको इसके विरुद्ध लड़ना चाहिए। मैं यह बात भी कहना चाहता हूं कि किसी भी देश में जो बहुमत की साम्प्रदायिकता होती है वह ज्यादा खतरनाक होती है, ज्यादा एग्रेसिव होती है । बहुमत की साम्प्रदायिकता और अल्पमत की साम्प्रदायिकता, इन दोनों को आप एट पार ट्रीट नहीं कर सकते हैं । जो साम्प्रदायिक ताकतें होती हैं उनके खिलाफ लड़ना बहुमत का कर्तव्य होता है ताकि अल्पमत के भाई यह महसूस न कर सकें कि वे महफूज नहीं हैं । एक छोटी सी घटना को रंग देकर जो उसे उभाड़ने की कोशिश की जाती है, उसको रोकना हमारी जिम्मेदारी है । इस प्रकार की प्रवृत्ति गलत होती है, उससे भी हमें लड़ना पड़ेगा । इस देश में हमारा जो संविधान है, हमने इस देश में जो मान्यतायें पैदा की हैं, हमने उसमें मुसलमान और हिन्दुओं को बराबर का हक दिया है । हमने इस देश में मुसलमानों को ऊंचे से ऊंचा स्थान और सम्मान दिया है । हमने कभी भी इस बात की पर्वाह नहीं की पाकिस्तान के अन्दर क्या घटनायें होती हैं । हम इस देश में अपना प्रशासन, अपनी राष्ट्रीय व्यवस्था, अपनी सामाजिक व्यवस्था अपनी परिस्थितियों और अपने तथ्यों के आधार पर चलाना चाहते हैं । हम कभी इस बात से गाइड नहीं होते कि पाकिस्तान में क्या हो रहा है । जो हमारा विश्वास है उसी पर हम चलना चाहते हैं । लेकिन तकलीफ़ इसलिए होती है कि आज इन चीजों को खतरा है ।

अब मैं कुछ सुझाव होम मिनिस्टर साहब को देना चाहता हूं । मैं महसूस करता हूं कि आज हमारे गृह मंत्रालय को गुप्तचर विभाग की एक विशेष ब्रांच बनानी चाहिए जिसका काम केवल यह हो कि सारे देश के अन्दर कहां साम्प्रदायिक अफवाहें फैलाई जा रही हैं, कहां साम्प्रदायिक ताकतें किस अवसर पर किसका इस्तेमाल करने की कोशिश करती हैं, उसका ठीक समय पर पता लगा करके उसको समाप्त करना और सरकार को सही सूचना देना । उसके खिलाफ सही मौके पर कार्यवाही हो जायेगी यह सरकार को देखना चाहिए ।

दूसरी बात मैं यह कहना चाहता हूं कि सरकार को इस बात की घोषणा करनी चाहिए कि इस प्रकार के जहां भी दंगे होते हैं वहां पर मैक्सिमम फोर्स का इस्तेमाल किया जायेगा। इस सिलसिले में हमें एक फर्क करना होगा — कहीं राजनीतिक आन्दोलन होता है, किसी क्षेत्र के डेवलपमेंट के लिए आन्दोलन होता है, विद्यार्थियों की मांगों को लेकर आन्दोलन होता है, इस प्रकार के दंगों को और कम्युनल दंगों को, दोनों को बराबर नहीं देखना चाहिए। किसी जाति या धर्म को लेकर कहीं हमला किया जाता है, मंदिर, मस्जिद या दूसरी सम्पत्ति को तोड़ा जाता है, किसी के छुरा मारा जाता है तो उसके लिए स्पष्ट आदेश होने चाहिएं कि शुरू में ही मैक्सिमम फोर्स का इस्तेमाल किया जाये । मैं समझता हूं इस प्रकार से बहुत सी घटनायें रोकी जा सकती हैं । हम जानते हैं कि अहमदाबद में दुर्भाग्यपूर्ण घटना हो गई । मंदिर पर कुछ लोगों ने हमला कर दिया । लेकिन वहां के मुसलमान भाई कहते हैं कि इसमें हमारा क्या दोष है । अगर दस, बीस, पचास लोगों ने वहां पर हमला कर दिया तो उन पर लाठीचार्ज होता, आप वहां पर गोली चला देते जिसमें कुछ बदमाश मारे जाते लेकिन बाद में उन हजारों लोगों की जानें तो नहीं जातीं । इस प्रकार की बात अहमदाबाद में नहीं हुई । इस मामले में वहां का एडमिनिस्ट्रेशन, वहां का शासन और वहां की सरकार कतई रूप से फेल हुई वहां के दंगे को नियन्त्रण करने में । वहां का जो राजनीतिक नेतृत्व था उसने भी इसमें लापर-

वाही दिखाई । उसकी बहुत कमजोरी रही, उसने यह नहीं किया इसी लिए वहां पर बड़े पैमाने पर लोग मारे गए । इसलिए मैं कहना चाहता हूं कि हमारे गृह मंत्रालय की ओर से ऐसा सर्कुलर मुझे ज्ञात है सभी राज्यों को भेजा गया है, लेकिन ऐसा फर्क करना आवश्यक है दोनों के लिए और उसमें स्पष्ट रूप से कहना चाहिए कि ऐसे मौके पर मैक्सिमम फोर्स का इस्तेमाल किया जाये ।

इसके अलावा मैं एक बात और कहना चाहता हूं कि सरकार को कुछ और चीजें करने की आवश्यकता है जैसे आज लोगों के अन्दर जो भ्रम पैदा किया जाता है उसके लिए शिक्षा प्रणाली में सुधार लाना होगा । चाहे मकतब में शिक्षा ली जाये, चाहे पाठशालाओं में शिक्षा ली जाये और चाहे स्कूलों में शिक्षा ली जाये लेकिन इस देश के हर बच्चे को दस साल की लाज़मी शिक्षा दी जानी चाहिए ताकि उनमें आधुनिक दृष्टिकोण पैदा किया जा सके और संकुचित विचारधारा को समाप्त किया जा सके । इस देश में इस प्रकार की शिक्षा जरूर दी जानी चाहिए और इस प्रकार का दृष्टिकोण व्यापक बनाया जाना चाहिए । इसी प्रकार से कुछ चीजें होनी चाहिएं । मैं समझता हूं आज जरूरत इस बात की है कि सरकार शार्ट टर्म और लांग टर्म स्कीम्स तैयार करे । मैं अन्त में गृह मंत्रालय को बधाई देना चाहता हूं । भारत के गृह मंत्री जब अपने महाराष्ट्र के दौरे पर थे, उनको जब इस स्थिति का पता लगा तो वे तुरन्त अहमदाबाद गए, सारा दिन वहां रहे और लोगों से मिले । उनके वहां पर जाने के बाद, मुझे इस बात की खुशी है कि अहमदाबाद के नागरिकों में एक संतोष की भावना पैदा हुई । उन्होंने महसूस किया कि भारत के गृह मन्त्री यहां पर आये हैं, अब उनकी जान माल की हिफाजत भविष्य में हो जायेगी । मैं कहना चाहता हूं कि बहुत सी राज्य सरकारें हैं जहां लोगों को यकीन नहीं रह जाता है कि उनकी रक्षा हो सकेगी इसलिए गृह मंत्रालय की विशेष रूप से जिम्मेदारी हो जाती है कि यह बढ़ता हुआ राक्षस, यह फूट सारे देश की एकता और प्रगति के लिए एक चुनौती बनकर खड़ी हुई है उसको नियंत्रित किया जाये और इसलिए जितना भी सम्भव है, मुस्तैदी के साथ और सख्ती के साथ कदम उठाये जायं । मुझे यकीन है कि इस कार्य में इस देश की जो प्रगतिशील ताकतें हैं, देशभक्ति और राष्ट्रीय एकता को बचाने वाली जो ताकतें हैं, उन सभी का समर्थन गृह मन्त्री जी को प्राप्त होगा । धन्यवाद ।

SHRI G. VISWANATHAN (Wandiwash) : Mr. Chairman, Sir, the discussion on the communal riots in Gujarat after 45 days is nothing but a *post mortem* of a decomposed body. It is unfortunate that the bloody riots, the acts of savagery and brutality, should have occurred on the soil which gave an apostle of peace, Mahatma Gandhi, to this country and to the world at large. Unfortunately or fortunately just two days prior to these incidents, we, the members of the Public Undertakings Committee, were there in Ahmedabad and we visited some other places also like Mehsana, Kalol and Sobhasena where the riots took place. At that time just we could not imagine that such acts of brutality could occur in that soil. But they have occurred. We are interested to know how it happened and who were the persons behind these riots.

I would like to remind this House of these accusations made by some important leaders. I am not here to accuse anybody. But I want to place the facts and statements of these leaders before this House. Prof. Bal Raj Madhok suspected a conspiracy by pro-Indira Gandhi Congressmen, Pakistani agents and Communists. These are the people, according to him who were behind these riots.

SHRI NAMBIAR (Tiruchirappalli) : Communists ?

AN HON MEMBER : Both Right and Left.

SHRI G. VISWANATHAN : On the contrary, the Communist Party Leader,

[Shri Viswanathan]

Mr. Dange, accused Mr. Morarji Desai and his Syndicate supporters in the Congress, the Swatantra Party and the Jan Sangh for these riots. Again, another important accusation, rather a serious accusation, came from a Minister of Gujarat Government. The Revenue Minister of Gujarat—I think his name is Mr. Thakkar—believed, rather accused that, three unnamed bearded men from Delhi were the cause for the riots or the consequences. The reporters asked Mr. Thakkar whether Mr. Mohd. Yunus Saleem, the Deputy Minister of Law in the Union Cabinet, was among the three persons. Mr. Thakkar parried that question. I want to know from the Home Minister that this House must get a clarification regarding the behaviour of Mr. Yunus Saleem. There has been a serious accusation by a Minister of Gujarat Government. Not only that Minister but even the PCC President and other important Congress leaders accused Mr. Yunus Saleem being one of the reasons or causes for these riots and consequential actions. The Home Minister should clarify the position of Mr. Yunus Saleem and the role of Mr. Yunus Saleem in these riots. About the other two bearded men, if the Home Minister has got any information, let him give.

Mr. Chairman, what was the reason exactly for these riots in Gujarat ? Sir, there are communities and communities in the South also. But we are living in reasonable amity. South of India is almost free from any communal riots. Why should these occur only in the northern part of India ? There, I feel, lies some difference in the mentality of the people. For example, there is a festival celebrated by Muslims in Nagore where Hindus, Muslims and Christians join together and celebrate it. Again there is a celebration called, Velanganni festival, which is also celebrated by all communities—Hindus, Muslims and Christians. Why should not that happen in northern India ? There the hang-over of the past remains. In northern India the bloody riots that took place, the cold-blooded murders that took place in 1946-47 during Partition are still in the memory of the people. They are not forgotten, they are still green in the minds of the people. That must be the basic reason, not one or two Pakistani agents. Nor Jana Sangh or Communists can provoke such mass riots in the northern part of India. That must be the reason for the communal riots in this part of the country.

I am not here to accuse either the Central Government or the State Government for these riots. But, at the same time, we have to consider the role played by the Government of Gujarat. How far did they take effective measures and sufficient measures to quell the riots when it started, Sir? The Gujarat Government owes an explanation to the rest of the country and to the people of India. Why was the long arm of law, the strong arm of law paralysed completely during the dark days of turmoil and trouble ? If the Government of Gujarat had taken earnest measures, serious measures, on the very first day, 19th or 20th, when groups of people were moving about in the streets of Ahmedabad with lathis and daggers, much of the incidents which occurred later could have been prevented. But, the Gujarat Government failed. It is not my accusation, Sir. It is Mr. Morarji Desai, the so-called strong-man of Gujarat who has said this. He confessed it. He said, Sir, according to his own words—"We failed to be vigilant in Gujarat". So, the Government of Gujarat owes an explanation. That is up to them.

I want to point out to this House that the pious platitudes that were uttered here, rather, the pious sermons of Mr. Morarji Desai, would not help the solution of this problem. No amount of resolutions passed in the National Integration Council is going to help in solving this problem. There must be effective measures which should be taken.

In this connection, I want to suggest this, that our method of teaching history has to be examined. Again, I would like the hon. Minister also to examine and consider what steps he should take in regard to our cultural activities also.

Though we may utter pious platitudes in this House, many times in this House we find that the Debates in the House take some religious overtones, communal overtones. That creates a lot of publicity. That is given a lot of publicity. It may be one of the reasons for the communal riots in this country. I appeal to this House,—to the hon. Members of this House,—that during discussion and debates here in this

House, at least we must see to it that communal passions are not aroused in our discussions and debates. I would like to point out that serious measures must be taken up to punish heavily the killers and the arsonists. So far nobody was punished—hardly a few persons would have been punished. They say, they will be punished after the enquiry commission report. Sir, we know what happened in Ranchi during 1967. Ranchi riots occurred then and the report was submitted 2 years later. What is the use of such a report ? It is nothing but fit to be put in the waste-paper basket. Sir, it should be submitted at least in a reasonable period so that the follow-up action could be taken and people must know that those who indulge in arson and killing would be punished, would be hanged. Otherwise this thing could not be stopped in this country.

Sir, again I want to point out that the instigators and agent provocateurs to whichever party they may belong, and to whichever religion they may belong, must be exposed to the public and brought to book. Another suggestion is, if the Home Minister feels—and he has said so in the House—if there is not sufficient representation for the minorities in the State Services including Armed Forces and Police, they should be given sufficient representation.

I want to point out a suggestion made by certain organisations as a solution to the communal riots in this country as a panacea for all the evils. I would like to read the Resolution of that organisation. It says :

> "Indian Muslims can definitely express their gesture and goodwill towards Hindus by building a temple in a historic place in India as a symbolic atonement for the past actions of desecration of Hindu temples."

This is one of the Resolutions—a suggestion made by that organisation and it is, the Hindu Mahasabha. I want to point out that such resolutions and talks are nothing but a provocation to communalism. As members of the majority community, we should show more restraint. Let us treat the people of other communities as our equals. Let us not treat them as suspects. After all, if you are not going to save the Muslim brethren in this country, their lives, if not their privileges and rights, how are you going to help the Muslims in Palestine ? It is the Gujarat riot which came in handy for Pakistan at the Rabat Conference, which gave room for so much publicity in England and other places, which could be used as a weapon against India by our enemies. So, I would like our brethren, the Muslims and the other minorities in this country, should feel that they are secure here, that they are treated equally in this country, not as suspects.

There is bound to be diversity in this country with its various languages, religions etc., but in spite of diversity there is bound to be unity, and there should be unity. But at the same time I want to point out that unity is not uniformity. We are for unity but we are not for uniformity. If you ask a Muslim gentleman why he is having his name as Abdul or Ismail and say that he must convert it into a Hindu name for the sake of uniformity, that is against the harmony of religions, against unity and amity or the spirit of all the people living together. In spite of diversities, we must work for national unity, and at the same time, we should not provoke other people. Communalists, whether Hindu or Muslim, must be brought to book and punished heavily, and that too within a reasonable period of the riots. Only by the strong arm of the law can we put down the riots and by creating goodwill among the major and minor communities in this country.

MR. CHAIRMAN : Shri Bhandare :

SHRI NAMBIAR (Tiruchirappalli): Nobody seems to have been punished so far for the Ahmedabad riots. It is only a vain cry. How can you punish without a prosecution ?

SHRI SURENDRANATH DWIVEDY (Kendrapara) : It is almost 3 O'Clock now, and we have 35 minutes before this debate closes. Some of us want to participate in the debate. On Monday it seems that the Bill is to be discussed. When the Bill is discussed, will we be given time before the Minister replies ?

श्री रबि राय (पुरी) : हमारी पार्टी का आदमी अभी बोला नहीं है ।

श्री मु० अ० खां (कासगंज) : समय बढ़ाया जाना चाहिये ।

MR. CHAIRMAN : We will try to accommodate all parties. The Minister does not mind extending the time.

SHRI A. S. SAIGAL (Bilaspur) : I support Shri Dwivedy. The time may be extended.

श्री प्रकाशवीर शास्त्री (हापुड़) : सभापति महोदय, निर्णय क्या हुआ है । चार पार्टियां अभी शेष रह जाती हैं, बोलने के लिए । और भी कुछ सदस्य हैं । क्या इनको अगले दिन समय मिलेगा या आज मिलेगा ?

सभापति महोदय : आज तो साढ़े तीन बजे तक यह चलेगा और उसके बाद बन्द हो जाएगा सोमवार को ही मिलेगा । इस पर समय बढ़ायेंगे ।

SHRI R. D. BHANDARE (Bombay Central) : My request is that the time for my speech should start from now.

I wish to draw the attention of the House to the following portion in the statement laid on the Table of the House by the Home Minister :

> "I wish to assure the House that we will do all that is within our power and influence to root out communal violence and to preserve and protect the rights of citizens, regardless of their religion or caste, to live in peace, and with honours."

This statement speaks of justice and fair deal for the minorities in India. I have heard speeches dealing with communal riots *vis-a-vis* Muslims and Hindus but very few persons paid attention to the atrocities committed on the backward classes and the Scheduled Castes and Tribes. I am therefore raising my humble voice on behalf of these people on whom atrocities are committed every day. News items have appeared in papers that almost in all the States at some time or the other Harijans had been killed or their women had been raped or their children had been thrown into the well and murdered. Since those attacks take place at different times at different places, they do not get the attention they deserve. At times voices are raised against them but such occasions are few and far between. The result is that nobody bothers what protection should be given to the Harijans and Scheduled Castes. Their voice falls on deaf ears. I heard Shri Jagannath Rao Joshi very carefully speaking of Advaita Vad but he has forgotten *in toto* that the principles of the social system deal with graded inequalities. He has totally forgotten that social system.

SHRI JAGANNATH RAO JOSHI (Bhopal) : It should go.

SHRI R. D. BHANDARE : For thousands of years human beings have not been treated as human beings. If you read the report submitted yesterday by my friend Mr. Basumatari, you will know that untouchability persists and the atrocities continue to be committed on those persons.

SHRI JAGANNATH RAO JOSHI : We want a complete change in the social system. We do not subscribe for them.

SHRI R. D. BHANDARE : You do not subscribe to them but at the same time profess and practise. It is a wonderful fact to reflect upon that the oppressors profess to be our friends and the hypocrites have become advisers. Those who commit atrocities have tried to be our friends and those who are hypocrites have become our advisers.

Therefore I think the acts committed on them must be condemned equally as the acts committed on other minorities. These incidents, communal riots and tensions and atrocities committed on the poor Harijans must be condemned by one and all because they bring a bad name to our country and our people also. At times we become proud and sentimental about our culture. Then at the time we extend the hand to cut the throats of others, our culture never stops anybody, it does not stop our hand. Those diseases which give rise to communal riots and atrocities on the Scheduled Castes must be nipped in the bud. This is the first suggestion that I should like to make. I am aware of the fact that the National Integration Council has formulated the guidelines. I do not want to be very harsh on the Members of the National Integration

Council, because they are also part and parcel of those who commit these atrocities. Am I right, or am I wrong in mentioning these bare facts, naked facts ?

15 hrs.

AN HON. MEMBER : You are wrong.

ANOTHER HON. MEMBER : You are right.

SHRI R. D. BHANDARE : It is very kind of you to accept my proposal. I hope you are not one of those who are doing that. Anyway, the educational system shall have to be so radically changed that the communal and caste feelings must be suppressed and a new ushering in of a renaissance is started so that—

MR. CHAIRMAN : The hon. Member's time is up.

SHRI R. D. BHANDARE : You allowed the other Members to take my own time, and you are not kind enough to give me two or three minutes.

MR. CHAIRMAN : You have taken 15 minutes. Try to finish.

SHRI R. D. BHANDARE : It is very kind of you. Sir, very few people, very few men of public opinion and very few politicians and statesmen have understood the real constitutional position and the meaning of the principle of democratic secularism. We say that religion has no place in the life of an individual.

SHRI SURENDRANATH DWIVEDY : What is democratic secularism ?

SHRI R.D. BHANDARE: It is secularism which is accepted in the democratic programme and accepted and enshrined in the Constitution. That is the meaning. I will give a discourse later on if time permits me. You simply forget as to what is the meaning of secularism. Secularism means, according to some, the negation of religion. That is not so. All religion must stand on the same base and between the same parallels. That is article 25 of the Constitution: all faiths and all religions must be respected equally.

Then, my last suggestion is this. Sir, you are also a public man. I request all politicians and statesman, all the leaders of all political parties, that they should have in their manifesto, if at all they want to change the mind of men, and to educate the people on this question, one thing: they should emphasise in their election manifesto that secularism is the main plank—

AN HON. MEMBER : We have got it.

SHRI R. D. BHANDARE : You have it outwardly; but it must be inward; it must come from within. Therefore, I request that it must be a special plank started by every party so that the trends and tendencies of the communal bias should be nipped in the bud.

With these words, I thank you.

SHRI H. N. MUKERJEE (Calcutta North East) : Sir, it is a tragic irony that the fiercest communal massacre after Independence which is reminiscent of the gruesome happenings before and after August, 1947 which led up to the martyrdom of Mahatma Gandhi has occurred in Gandhiji's Gujarat exactly on the eve of Gandhiji's birth centenary. I am glad the Home Minister has said that our very existence as a civilised society is at stake if this kind of happening is allowed to continue. The most fundamental of all rights that a citizen can have, the right to life, liberty and the pursuit of happiness is in jeopardy for a large section of our own people.

Sir, Gandhiji once said—I am quoting his words :

> "If a minority in India, minority on the score of its religious profession, is made to feel small on that account, I can only say that this India is not the India of my dreams."

We are far away from the India of our dreams. We know it for a fact—it is no use trying to get away from it—that our Muslim countrymen around us do have a feeling that they are not safe, their life, their honour, their liberties, they are not safe in this country. It is no use hiding the fact. It is no use trying to say that a certain secret circular has not been issued. The fact of the matter remains that our fellow countrymen are not happy. Can we place a hand on our heart and say that it is not so? Truly, our Muslim fellow countrymen as

[Shri H. N. Mukerjee]

well as the Scheduled Castes and Scheduled Tribes, to whom a reference was rightly made by Shri Bhandare, they are in agony, they are not happy because of so many dastardly happenings. The Gandhi Centenary has been disgraced and the Sabarmati Ashram itself has been spiritually desecrated when Gandhiji's old Muslim associate was attacked. This is the kind of thing which has happened, which we are discussing in this House at this moment.

Yesterday I listened very carefully to what Shri Morarji Desai had to say and with an air of a padre in a sermon he spoke to us, sugar-coating his vicious shafts. But the net result made me think what a contrast this Morarji performance every time is with the speeches that are made by Khan Abdul Ghaffar Khan, what a contrast between truth telling there and something very different in this House. We have noticed how Shri Morarji Desai has gone ahead in the manner of a communal rioter surreptitiously slipping in a sort of backhand stroke with a knife. He chose to say certain things, particularly in regard to my party. He began, of course, by saying that we had no communal trouble before the British came. Now I am not quarrelling with that because I have no time to go into that. He said, again, that the minorities sometimes start the trouble, they are not blameless and the majority gets irritated. He conceded that a very few people in the minority community may do the damage. But, then, he said in Ahmedabad the slogan was heard, "Pakistan Zindabad" and all sorts of things in regard to Islam and there was no use running down Hindus, as "they are also human". That is what he said.

I do not understand what brand of Gandhism is this. Unless our Muslim fellow countrymen can be assumed to have taken up the vow of suicide; they know very well that in the India of today they cannot have a riot and get away with it. It may be that some of them are criminals. It may be that Pakistan has sent some spies to this country but all of them are not necessarily Muslims. If Pakistan wants to have spies in our country to serve their cause they would deliberately recruit Non-Muslims rather than Muslims. But I cannot for the life of me believe that the Muslim community is suicide-minded in this country, that every time the provacation is from the Muslim side to begin with. I suspect there is something more behind the game which has got to be found out and punished at the root. But that is not done and we are told about the majority community getting irritated and that sort of thing.

Now I have little time and that is why I have to summarise what I have to say. But I must refer to Shri Morarji's sly attack on us. He said a Communist went to Ahmedabad and stayed with a Muslim in whose house a bomb was discovered. Several of my colleagues in this House and in the other House went to Ahmedabad, because they thought it was their duty, and they all put up in the Circuit House and the records will show where they put up. And they went round the city in the transport provided for them by the Peace Committee, transport which had curfew passes given by the local authorities. It is an utter untruth, a complete unmitigated lie for anybody to say that any Communist went to Ahmedabad and stayed with a Muslim, who is a criminal, in whose house something was discovered in connection with the riots. It is a complete unmitigated lie which he has somehow chosen to perpetrate. I went to the service in memorial of Mrs. Alva the other day and something which was read out from the scriptures stuck in my mind, and I felt like saying that in regard to Morarjibhai. 'If the light that is in thee is darkness, how great is that darkness ?' This is the darkness with which we have to contend.

In Ahmedabad, the slogan was raised and everybody heard it :

गद्दार हैं मुसलमान, भेजो उनको पाकिस्तान।

This is the RSS type of propaganda. We know it very well. This is the propaganda which to my shame and consternation, my friend Shri Madhok also appears to countenance with all the strength at his disposal. I say this because Mr. Madhok has been mentioned by name in all kinds of papers in the country, big or small. For example the *Gujarat Herald*, an Ahmedabad daily in its issue of the 8th October, said:

> "Two days prior to the temple incident, there was an inciting speech deli-

vered by none other than Mr. Bal Raj Madhok, the Jan Sangh leader, who was threatening Ahmedabad that a Pakistani attack on Gujarat was impending and questioned the loyalty of the Muslim leaguers in the city. He even hinted that there were many Muslims in the city who were Pakistani agents and who owed allegiance to that country."

I could go on multiplying instances of newspaper reports. That is why I referred to this matter.

SHRI BAL RAJ MADHOK : For his information, I may say that the speech is tape-recorded, and if my hon. friend wants, I can bring it and he can listen to what I had said.

SHRI H. N. MUKERJEE : I shall be very happy if Mr. Madhok repudiates all allegations of inciting communal discord I shall be very happy and I would like to pin him down to that averment. It is an obligation and duty which he has taken upon himself in the forum of the nation's Parliament. But when I heard him and read about his having said it, he cannot deny it, about this idea of "Indianisation" of Muslims, I felt sick when; I have read some history, and I know that Muslims in India have never been a bird of passage or of prey. The Muslim is a part of this country. The Muslim in India is part of the Indian earth. I want to repeat what once a Muslim League leader told an audience in my presence before Independence. He was asking for Pakistan, but he said he knew he belonged to this part of the country, and would remain in India—and he added "When a Hindu dies, his body is burnt and the ashes are thrown into the river to be carried by the current, God knows, where. But when a Muslim dies, he needs six feet by three of Indian soil! He belongs to this country in life as well as in death." I want my Muslim fellow-countrymen today, who do not have adequate political leadership, and who are suffering from economic adversity and who are suffering from all kinds of grievances and complaints in regard to non-participation in Government, in every department, so to speak, I want them to have that pride, and I want us all also to come forward in order to help them have that pride. I want this country's Parliament to raise its voice against this idea of Indianisation of whoever does not belong entirely to the Hindu fold. I myself was born a Hindu, and I have imbibed with my mother's milk a great deal of the culture that is basically Hindu, but I know at the same time that if there is anything worthwhile in Indian civilisation, it is the synthesis which has been evolved, and to that synthesis the Muslims have made a stupendous contribution. That is why when I hear such talk about Hindi-Hindu-Hindustan, I am reminded of what happened in Germany before Hitler came to power, and his slogan was '*Ein Volk*, *Ein Reich*, *Ein Fuehrer*', that is, one people, one country and one leader; in the same way, we are having this fascistic notion implanted in the minds of our people, which we have got to fight. In regard to this matter, I could go on elaborating because this idea of the synthesis which is the foundation of Indian culture and its shining quality has to be spread and it has to be supported by tangible measures of material economic emancipation which would extend to the under-dog, to the Muslim, to the Scheduled Caste and to everybody so that all of us could stand together. And I say that as a communist, I am proud of befriending the Muslim, because he is the under-dog in this country, just as I befriend the Scheduled Castes and the Scheduled Tribes. I remember Gandhiji saying, 'If I am to be born again, in this country, I want to be born as an untouchable'. Some of us happen to have been born in some so-called higher castes of Hindudom, but I do wish we could all identify ourselves entirely with the lowliest of the lowly and when I have my sympathy for the Muslim when I am taunted for that and Mr. Morarji Desai takes recourse to strategem and dubious tactics in order to say that communists and Muslims are together, I would say that we are with the Muslims in so far as Muslims are the underdog and the oppressed in our country.

What happened in Gujarat was something inexplicable. Government have appointed some sort of inquiry apparatus, but it is not adequate. Something very much bigger and more comprehensive has to be done about it, because Government does not even know, and does not even tell the world the casualty figure. The casualty figure has been very credibly estimated at about 3000. It is a tremendous thing. How is it

[Shri H. N. Mukarjee]

that the Home Minister had to be there in Ahmedabad and his presence had to goad the Ahmedabad administration to go ahead! How is it that Idgah Mosque and such other places were broken down to rubble in the neighbourhood of a police outpost ? How is it that every report in every reputable paper suggests that Government was dragging its feet, and not doing much and saying that steps would not be taken because the majority community should let off steam and the whole thing would settle down to something like a peaceful settlement ! All these things have taken place. How is it that the Gujarat Government resented Members of Parliament going to Ahmedabad? How is it that when a Minister, Mr. Saleem goes and becomes desperate when he sees the plight of his co-religionists, he comes under obloquy from the Gujarat Government and its friends here ? How is it that Khan Abdul Ghaffar Khan, our greatest guest at the present moment, goes to Ahmedabad and he is sought to be fobbed off with a lie, which was that all the camps were evacuated, meaning thereby that everybody has gone home ? Yesterday, Shri Indulal Yajnik had told us—and he knew it because he was all the time fasting like Shri Morarji Desai but at the same time going round and not sitting somewhere that they had nowhere to go. All these things are mentioned also in all the reputable newspapers. Is it not necessary, therefore, for us to have some investigation properly conducted by the Central Government with whatever agency it thinks fit, in order to pin down the guilt of the morally impeached Gujarat Government? The present probe is inadequate. Something has got to be done about it. The Centre must make its own assessment and act accordingly. The Centre must also make sure that rehabilitation facilities are given properly and truly. The Centre must also ensure that Muslim workers are taken back into employment. The Centre must also investigate the charge which has appeared in the newspapers that Muslim trade unionists, some of whom happen to be communists also, were butchered off in order that the position might be safe for vested interests. All these things require to be done. That is why I say that the siren song of secularism and tolerance is not something which can go on captivating our people for very much longer, or glorified gimmiks like the National Integration Council. I do not want to denigrate the National Integration Council. It might be doing an important job. But merely glorified gimmickry with the National Integration Council passing resolutions and all that would not do. Something very much more is necessary. Muslims and their problems, just as the problems of Scheduled Castes and Scheduled Tribes are ignored. Those problems have got to be tackled. Do we not remember that it was after the demoralisation which set in when the struggle was withdrawn by Mahatma Gandhi that the communal trouble arose in the 1920's from 1923 onwards ? Do we not remember that Mahatma Gandhi himself went on a fast in the house of Maulana Mohammed Ali in Delhi in 1924 ? Do we not remember that those days, the mid-twenties were the period of political demoralisation ? It is only when there is frustration, on account of political and economic degeneration, it is also only on that account, that communal troubles arise. If today, therefore, there is to be any sense in the kind of gestures which some of those people like the Prime Minister make from time to time, if there is any sense in those gestures, you have to do something in order to electrify the country, and then we shall find that the Swatantra-Sangh-Syndicate combine with which perhaps because of the S being there, some of my socialist friends are sometimes found to be together would be broken and that would be defeated and we shall go ahead in order to bring about a different dispensation in our country.

श्री राम शेखर प्रसाद सिंह (छपरा) : सभापति महोदय, मुस्लिम लीग के माननीय सदस्य ने जिन बातों की चर्चा यहां पर की है, उसको सुन कर मुझे बहुत तकलीफ हुई । उन्होंने जिन विचारों को प्रकट किया, उनसे उसी भावना का प्रतिनिधित्व मालूम पड़ता था जो आज देश में फैलती जा रही हैं । माननीय सदस्य ने अपनी जो तकलीफ और दर्द ज़ाहिर किया, उस के लिये हम भी दुखी हैं, हमको भी तकलीफ है और इस सदन का एक एक सदस्य जो यहां पर मौजूद है सबको उसी प्रकार से दर्द हुआ है । जो कुछ भी

अहमदाबाद में हुआ है उसके लिये हम सब लोगों का मस्तक शर्म से झुक जाता है। चाहे वाराणसी हो, रांची हो, जबलपुर हो, जौनपुर हो, जहां कहीं भी इस प्रकार के दंगे हुए हैं—उनमें चाहे हिन्दू मरें या मुसलमान भाई मरें, किसी की भी मृत्यु हो, उसके लिये हम सबको दर्द है।

आपने एक बात का ज़िक्र किया—मुझे खुशी है कि हमारे गृह मंत्री जी ने तुरन्त उसका खण्डन किया, क्योंकि इस तरह से बातें कह देने का देश पर बड़ा असर पड़ता है। आपने बताया कि होम मिनिस्ट्री से कोई सीक्रेट सर्कुलर गया है कि मुसलमानों को पब्लिक अण्डरटेकिंज़ में नौकरी न दी जाये। अगर ऐसा हुआ होता तो यह वाकई शर्म की बात होती, लेकिन दुख की बात है कि इस किस्म की बातें कह दी जाती हैं और हम लोग उन पर विश्वास कर लेते हैं, लेकिन यह खुशी की बात है कि माननीय गृह मंत्री जी ने तुरन्त ही उसका खण्डन कर दिया।

दूसरी बात हमारे मुस्लिम लीग के माननीय सदस्य ने यह कही कि सरकारी नौकरियों में मुसलमानों की कमी है। छोटे-छोटे पदों पर हो सकता है कि मुसलमानों की कमी हो—यह बात रांची के दंगे के विषय में कही गई थी, लेकिन जब एन्क्वायरी हुई तो पता लगा कि तीन डी० आई० जी० बिहार में मुसलमान थे। इसके अलवा दर्जनों मुसलमान अफसरों के नाम मैं आपको गिना सकता हूं जो वहां पर कलैक्टर और डी० आई० जी० के रैंक में काम कर रहे हैं। इस किस्म की भावना उनके दिल में आई—जिससे मुझे तकलीफ हुई। इस किस्म की गलत भावना हम लोगों के दिलों में नहीं आनी चाहिये, खास कर संसद सदस्यों के दिलों में जो जनता के सामने जवाब-देह हैं। अगर यह भावना बाहर जायगी तो इसका गलत असर पड़ेगा।

सभापति महोदय, मैं बता रहा था कि अहमदाबाद का जो दंगा हुआ है, वह उन भावनाओं का प्रतिविम्ब है जो हम लोगों के चारों तरफ़, हम लोगों के सामने हैं। ये घटनायें क्यों घटीं, ये नई घटनायें नहीं हैं, इस किस्म की घटनायें बार बार घट रही हैं, लेकिन प्रश्न यह है कि क्यों घट रही हैं ? अंग्रेज़ों के जमाने में अंग्रेज़ यह समझता था कि हिन्दू और मुसलमान अगर मिल कर रहेंगे तो हम इन पर साम्राज्यवादी शासन नहीं कर सकेंगे, इनको अलग करने के लिए झगड़ा कराना चाहिये और उन्होंने उस झगड़े के बीज बोये, जिसका नतीजा यह हुआ कि बाद में दो-नेशन थ्योरी आई और हिन्दोस्तान का बटवारा हुआ। कुछ लोग पाकिस्तान चले गये, कुछ यहां रह गये। जो लोग यहां रह गये, उनको हमने कभी ऐसा विश्वास नहीं दिलवाया, हमने उन्हें ऐसा प्रेम नहीं दिखाया, जिससे वे समझ सकें कि वे हमारे भाई हैं। जब कभी ज़रूरत पड़ी उनकी प्रोटेक्शन के लिए कुछ लोग आये। लेकिन कुछ लोगों ने उनके सामने ऐसी भावना दिखलाई, जैसे वे लोग अपने को प्रोटेक्टेड नहीं मानते हैं। हमारे दोस्त सलीम साहब ने भी कहा कि उनके दिमाग में ऐसी भावना पैदा हो गई है कि ये लोग यहां पर प्रोटेक्टेड नहीं हैं। जब हमारे लोग ही ऐसी भावना पैदा करेंगे कि वे लोग प्रोटेक्टेड नहीं हैं, तो आम जनता कैसे समझेगी कि वह प्रोटेक्टेड है। यह सरकार का काम है कि उनके अन्दर विश्वास जाग्रत करे। मैं इस बात को मानता हूं और देश का हर नागरिक इस बात को मानता है कि जो भी हिन्दुस्तान में बसता है—हिन्दू, मुसलमान, सिख, ईसाई, किसी भी धर्म को माननेवाला, वह उसी प्रकार का नागरिक है, जिस प्रकार कि हमारी प्रधान मंत्री और गृह मंत्री हैं। हमारे संविधान में किसी भी प्रकार के सन्देह की गुंजाइश नहीं है। लेकिन फिर भी यदि कोई सन्देह करता है तो मुझे दुख के साथ कहना पड़ता है कि उसको अपने में ही विश्वास नहीं है। ये घटनायें एक दूसरे में डिस्ट्रस्ट की भावनाओं से घटती हैं। अब जब कि ये घटनायें घट जाती हैं तो मैं इस बात को मानता

[श्री राम शेखर प्रसाद सिंह]

हूं कि जो भी सरकार वहां पर है, उस सरकार की जवाबदेही है कि उन घटनाओं को रोके। अगर सरकार चाहे तो उन घटनाओं को रोक सकती है। मैं इसको ला एण्ड आर्डर प्राबलम नहीं मानता, यह राष्ट्रीय प्राबलम है, मानव प्राबलम है—इस दृष्टि से इसको देखना चाहिए। जो भी राज्य सरकार इन घटनाओं को रोकने में असमर्थ हो जाय, उसको मिलिट्री बुलानी पड़े—तो मिलिट्री तो आम तौर पर इन्टीरियर मामलों के लिए नहीं बुलाई जाती, जब विदेशियों से लड़ाई हो तो उनका मुकाबला करने में उसका इस्तेमाल किया जाता है, लेकिन जिस ऐसी स्थिति का सामना करने के लिये मिलिट्री को बुलाना पड़े तो समझ लीजिये कि ला एण्ड आर्डर फेल हो गया है, राज्य सरकार अपने उत्तरदायित्व को निभाने में असफल रही है, इसलिये मिलिट्री को बुलाया गया है। मैं समझता हूं कि गुजरात सरकार इस काम को करने में असफल रही, उसकी पुलिस का व्यवहार स्थिति पर काबू पाने में असफल रहा, तभी उन्होंने मिलिट्री को बुलाया और जब मिलिट्री को बुला कर उसको रोका गया तो जवाबदेही सेन्टर की आ जाती है और सैन्टर को चाहिये था कि उन घटनाओं को स्वयं तुरन्त रोकने का प्रयत्न करती।

जब कभी ऐसी घटनायें होती हैं तो यह देखने के लिये कि कौन रेस्पोन्सिबल है, कमीशन बना दिये जाते हैं। कमीशन की रिपोर्ट आती है तो उसको आप वेस्ट-पेपर वास्केट में फेंक देते हैं। इन कमीशनों के बैठाने का क्या लाभ है, यदि आप उनकी सिफारिशों पर कार्यवाही नहीं करते। जैसा कि मैंने पहले कहा है—यह समस्या राष्ट्रीय स्तर पर हल होनी चाहिये और केवल सरकार ही नहीं सामाजिक नेताओं का भी कर्तव्य है, राजनीतिक नेताओं का भी कर्तव्य है कि सब मिलजुल कर समाज में इस किस्म का विश्वास पैदा करायें, खास तौर से अल्पसंख्यकों में यह विश्वास पैदा हो कि वे पुर्णतः सुरक्षित हैं, वरना केवल सरकार के बस की यह बात नहीं है।

श्री राम सेवक यादव (बाराबंकी) : सभापति महोदय, यह बड़े दुख का विषय है कि 22 सालों की आजादी के बाद भी हिन्दुस्तान में हिन्दू और मुसलमानों में दंगे होते रहते हैं आज जो आखिरी दंगा गुजरात का हुआ· · · · ·

श्री बलराज मधोक : आखिरी वाराणसी का है।

श्री राम सेवक यादव : लेकिन उसके पहले जो गुजरात में हुआ वह अपने किस्म का एक बेनजीर दंगा है क्योंकि स्वतन्त्रता के समय बटवारे के बाद हिन्दू-मुसलमानों का जो दंगा हुआ था, उसके बाद यह सबसे बड़ा दंगा है। लेकिन इसके साथ साथ मुझे यह भी दुख है कि सरकार ने जिन चार बातों का ज्यादा जिक्र किया, उन चार चीजों में यह सरकार उतनी ही ज्यादा असफल रही—1. बाढ़ की चर्चा, 2. हरिजनों की चर्चा, 3. मुसलमानों की सुरक्षा की चर्चा, और 4. समाजवाद की चर्चा। इन चारों में ये बेचारे बुरी तरह से पिटते रहे।

हरिजनों पर स्वतन्त्रता से पहले गोली नहीं मारी जाती थी, लेकिन अब तो वे गोली से मारे जाते हैं। मुसलमानों का एक दंगा हुआ दूसरा हुआ और उसके बाद जितने दंगे हुए एक दूसरे से ज्यादा हुए, हम उनकी सुरक्षा की बात करते रहे, उनकी भावनाओं के साथ खिलवाड़ करते रहे और एसे दिखावटी काम करने की कोशिश होती रही जिससे मुसलमानों के जज़बात उभर जायं, लेकिन जब दंगे होने लगे और पिटने लगे तो हम उनको सुरक्षा न दे सके—यही सब अब तक होता रहा। मैं चाहूंगा कि इस सदन में बहस जम कर हो और इन दंगों का विश्लेषण न करके जो इसके बुनियादी कारण हैं, उनमें जाने का प्रयत्न किया जाय तो शायद कुछ ज्यादा

सफलता हो सकेगी और हम आगे के बारे में सोच सकेंगे । यहां पर हिन्दू-मुसलमानों के दंगे क्यों होते हैं ? एक माननीय सदस्य ने कहा और सही कहा है, मैं भी कहना चाहता हूं कि केवल हिन्दू-मुसलमान ही नहीं, हिन्दुओं के अन्दर भी साम्प्रदायिकता के आधार पर, जाति प्रथा के आधार पर झगड़े हो रहे हैं, जानें जा रही हैं, लोगों की चीजों को लूटा जा रहा है—यह भी एक पहलू है जिस पर ध्यान देना चाहिये । अब तक तो इन दंगों के लिये अंग्रेज़ जिम्मेदार था, जो हिन्दू मुसलमानों के दंगे कराता था और उसके सहारे हिन्दुस्तान में अपने पैर जमाये हुए था, लेकिन चलते चलते एक मुश्तकिल दर्दे-सिर दे गया, पाकिस्तान बन गया, जिससे बजाय इसके कि हिन्दू-मुसलमानों के दंगे खत्म हों, सदैव चलते रहेंगे । अगर इसके बारे में गम्भीरता से विचार नहीं हुआ और मैं उन सभी लोगों से, सभापति महोदय, जो आज मुसलमानों की सुरक्षा के लिये बहुत बेचैन हैं, निवेदन करूंगा—ज़रा अपने सीने पर हाथ रख कर सोचो कि क्या कभी उनका हाथ पाकिस्तान बनवाने में नहीं था ? जब उन्होंने पाकिस्तान बनवाने की पूरी कोशिश की और बराबर पाकिस्तान के नारे के साथ रहे तो क्या उन्होंने नहीं सोचा था कि एक खतरनाक चीज़ पैदा हो जायगी ।

15.30 hrs.

[SHRI K. N. TIWARI *in the Chair.*]

मैं कहना चाहता हूं कि पाकिस्तान चाहे कमजोर हो या शक्तिशाली, पाकिस्तान के खुद के अस्तित्व के लिए हिन्दू मुस्लिम झगड़े जरूरी हैं और वे चलते रहेंगे ।... **(व्यवधान)**... मैं श्री बलराज मधोक जी से कहूंगा कि वे बहुत प्रसन्न मत हों । ...**(व्यवधान)**... मैं कहना चाहूंगा कि हम चाहते हैं कि हिन्दुस्तान और पाकिस्तान का महासंघ बने, दोनों देश एक हो जायें । महासंघ की हमारी और आपकी नीति में एका है लेकिन हमारे रास्ते अलग-अलग हैं । आप 6 करोड़ मुसलमानों को देशद्रोही कहेंगे और 15 करोड़ मुसलमानों को मिलायेंगे, ये दोनों बातें एक दूसरे से मेल नहीं खातीं हैं । इसलिए मैं कहूंगा .... **(व्यवधान)** . . . .

श्री बलराज मधोक : मैं ६ करोड़ मुसलमानों को देशद्रोही नहीं कहता, मैं श्री यूनस सलीम को देशद्रोही कहता हूं । ....**(व्यवधान)**...

श्री मु० अ० खां (कासगंज) : मुझे इस बात पर बड़ा सख्त एतराज है... **(व्यवधान)** है...

श्री बलराज मधोक : मैं श्री यनस सलीम का नाम वापिस लेता हूं और शेख अब्दुल्ला को कहता हूं । श्री यूनस सलीम इस सदन के सदस्य हैं इसलिए मैं अपना शब्द वापिस लेता हूं और अब्दुल्ला को देशद्रोही कहता हूं । . . . **(व्यवधान)** . . . .

श्री राम सेवक यादव : मैं चाहता हूं कि आज मुसलमानों और हिन्दुओं के राष्ट्रीयकरण की जो चर्चा चलती है उसके स्थान पर इस तरह की चर्चा चलाई जाय कि आज देश के लोगों का आधुनिकीकरण हो, उनका नये तरह का दिमाग बने और तभी इस समस्या का हल हो सकता है । मैं सत्तारूढ़ दल के ऊपर आरोप लगाना चाहता हूं और वह आरोप यह है कि सत्तारूढ़ दल ने अपनी खुद की कुर्सी और गद्दी मजबूत करने के लिए मुसलमानों की सुरक्षा का नारा केवल उनके जज़बात के साथ खिलबाड़ करने के लिए लगाया ताकि उनके वोट झुंड के झुंड के साथ हासिल किये जा सकें और खुद की गद्दी मजबूत बनी रहे। लेकिन जहां तक उनकी बेकारी और बेरोजगारी दूर करने का सवाल है, उनको नौकरियों में स्थान देने का सवाल है, उनको वह जगहें नहीं मिल पाती हैं । मैं चाहता हूं कि यह सस्ता नारा और खिलवाड़ बन्द किया जाये ।

सभापति महोदय : अब साढ़े तीन हो गए हैं, आप सोमवार को कन्टीन्यू कीजियेगा ।

श्री रवि राय : मैंने आपसे पहले सभापति महोदय से विनती की थी, ये अभी दस मिनट

[श्री रवि राय]

में समाप्त कर देंगे । सोमवार को ये यहां पर नहीं रहेंगे ।

श्री राम सेवक यादव : तो मैं यह कह रहा था कि यह खिलवाड़ बन्द होना चाहिए । मैं सरकार को याद दिलाना चाहता हूं कि जब बनारस हिन्दू विश्वविद्यालय से "हिन्दू" शब्द निकालने का निर्णय हुआ, यहां पर निश्चय हो गया और वह राज्य सभा में गया तो फिर एकदम से उसको हटा लिया गया । वह इस सरकार की कमजोरी का द्योतक था । इस तरह की कमजोरी को लेकर इस हिन्दू मुसलमान के सवाल को हल नहीं किया जा सकता है । मैं चाहता हूं कि मुस्लिम विश्व-विद्यालय जाये, मैं चाहता हूं कि हिन्दू विश्व-विद्यालय जाये और मैं चाहता हूं कि ब्राह्मण विश्वविद्यालय जाये । कहार, कुर्मी, अहीर, राजपूत, इस तरह के नामों से जितने भी संस्थान चलते हैं वह जायें । अगर आप उनको खत्म नहीं करते हैं तो यह बीमारी नहीं जा सकती है ।

धर्म की बात चलती है । मैं कहना चाहता हूं कि सचमुच में जो असली धर्म हैं; हिन्दू, मुसलमान, सिख, इसाई, उन असली धर्मों में और असली राजनीति में कोई द्वंद् नहीं है । दोनों ही समाज के लिए हैं जनता के लिए हैं । लेकिन कुछ नकली-धर्म भी चल गए हैं । नकली धर्म क्या है ? कौन हिन्दू है ? चोटी वाला । कौन हिन्दू है ? जनेऊ वाला । कौन हिन्दू है ? चन्दन वाला, चौके वाला । कौन मुसलमान है । दाढ़ी लगाने वाला या बुर्का पहनने वाले मुसलमान हैं । तो जब तक ये भेदभाव की बातें रहेंगी तब तक असली धर्म नहीं चलेगा । मैं गांधी, खान अब्दुल गफ्फार खां और पुराने नेताओं का भी जिक्र करूं । कौन थे कबीर जिनको हिन्दू-मुसलमान दोनों ही अपना कहते थे ? कबीर ने कहा था हिन्दुओं से :

जो तू बाह्मन बह्मनी जाया,
आन वाट हो काहे न आया ।

और मुसलमानों से कहा :

जो तू तुर्क तुर्कनी जाया,
पेटहिं खतना क्यों न कराया ।

हमारे साथी इसहाक सम्भली दाढ़ी पर ध्यान रखें—वे तो साम्यवादी हैं । तो यह ताम झाम बन्द होना चाहिए । . . . **(व्यवधान)** . . मैं समाप्त कर रहा हूं ।

मैं कहूंगा कि सरकार ने सचमुच में इतिहास को ठीक से लिखाया होता, आजादी के फौरन बाद इस सरकार ने समाचार-पत्रों को ठीक से इस्तेमाल किया होता, आकाशवाणी का सही इस्तेमाल किया होता, पाखंड, ढोंग और पुराने अंध विश्वासों के खिलाफ लड़ाई लड़ी गई होती, साहित्यक किस्म के ब्राडकास्ट होते और गोष्ठियां होतीं तो सफलता मिल सकती थी लेकिन इस सरकार ने केवल नाटक खेला । मैं चाहता हूं कि समान सिविल कोड हिन्दू, मुसलमान, सिख, इसाई सभी के लिए हो । डा० लोहिया फरुखाबाद में चुनाव लड रहे थे, वहां पर उन्होंने कामन सिविल कोड की बात की थी । लेकिन श्रीमती इन्दिरा नेहरू गांधी जो कि आज प्रधान मंत्री हैं उन्होंने उस बात को अपना राजनीतिक फायदा उठाने के लिए इस्तेमाल किया था । पर उपदेश कुशल बहुतेरे । सरकार की कथनी और करनी में भेद है । यह गद्दी बचाने का रास्ता तो हो सकता है लेकिन देश और समाज को बचाने का रास्ता नहीं हो सकता है । मैं कहूंगा कि जब इस तरह की चीजें चलाई जायेंगी तभी साम्प्र-दायिकता से छुटकारा मिलेगा । मैं मधोक जी और जोशी जी से भी कहना चाहता हूं कि जब तक हिन्दुओं में चोटी की प्रथा समाप्त नहीं होती, वर्णाश्रम का अन्त नहीं होता तब तक संकीर्णता समाप्त नहीं होगी । आज स्थिति यह है कि जो आपका वर्णाश्रम है वह समाज के लिए सबसे ज्यादा खतरनाक है, उसको

खत्म करो। लेकिन इसका भरोसा नहीं है।... (**व्यवधान**) ...आप कोई कार्यक्रम नहीं बनाते हैं। सिद्धान्त पर उठकर सामाजिक और आर्थिक कार्यक्रम बनाओ, पिछड़े वर्ग के लोगों को विशेष अवसर और समान अवसर दो, उसमें योग्यता की कसौटी नहीं बल्कि अवसर की कसौटी बनाओ तो फिर बनेगा देश, बनेगा समाज और मिटेंगे ढोंग लेकिन यह इस बातचीत से नहीं होगा।

15.38 hrs.

DRUGS AND MAGIC REMEDIES (OBJECTIONABLE ADVERTISEMENTS) AMENDMENT BILL*

(*Amendment of Section* 2)

श्री यशपाल सिंह (देहरादून) : मैं प्रस्ताव करता हूं कि भेषज तथा चमत्कारी उपचार (आपत्तिजनक विज्ञापन) अधिनियम, 1954, में आगे संशोधन करने वाले विधेयक को पेश करने की अनुमति दी जाए।

MR. CHAIRMAN : The question is :

"That leave be granted to introduce a Bill further to amend the Drugs and Magic Remedies (Objectionable Advertisements) Act, 1954."

The motion was adopted.

श्री यशपाल सिंह : मैं विधेयक पेश करता हूं।

CONSTITUTION (AMENDMENT) BILL*

(*Amendment of Article* 83 *and substitution of Fourth Schedule*)

श्री यशपाल सिंह (देहरादून) : मैं प्रस्ताव करता हूं कि भारत के संविधान में आगे संशोधन करने वाले विधेयक को पेश करने की अनुमति दी जाए।

MR. CHAIRMAN : The question is :

"That leave be granted to introduce a Bill further to amend the Constitution of India".

The motion was adopted.

श्री यशपाल सिंह : मैं विधेयक पेश करता हूं।

MR. CHAIRMAN : Shri Umanath. Absent. Shri Salve. Absent.

15.40 hrs.

PUBLIC UNDERTAKINGS (COMPULSORY APPROVAL OF AGREEMENTS) BILL—*Contd.*

MR. CHAIRMAN : We now take up further consideration of the following motion moved by Shri S. S. Kothari on the 22nd August, 1968:—

"That the Bill to provide for compulsory scrutiny and approval by a Central Authority of agreements entered into by public undertakings and matters connected therewith or incidental thereto, be taken into consideration."

बहुत से लोग बोलने वाले हैं। मैं यह रिक्वेस्ट करूंगा कि माननीय सदस्य जितना कम समय लें उतना अच्छा है।

श्री कंवरलाल गुप्त (दिल्ली सदर) : इस बिल पर कितना समय था और कितना हो गया? इस पर कितने बोलने वाले हैं?

सभापति महोदय : इसके लिए एक घंटा रक्खा गया था, लेकिन 2 घंटे 29 मिनट आलरेडी हो चुके हैं।

SHRI RANDHIR SINGH (Rohtak) : Shri Kanwar Lal Gupta's Bill is very important and we want to speak on it. This Bill should take hardly 10 or 15 minutes more, and the Minister should reply.

सभापति महोदय : इस पर 17 लोग बोल चुके हैं और 4 और बोलने वाले हैं।

श्री कंवरलाल गुप्त : आप समय बतला दीजिये, मैं उस वक्त हाजिर हो जाऊंगा।

*Published in Gazette of India Extraordinary, Part II, Section 2, dated 5-12-69.